

The revised Nutritional and Feeding norms are as under :

Category	Revised Rates (per beneficiary per day)	Revised Nutritional Norms	
		Calories (K cal)	Protein (g)
(i) Children (6 months to 72 months)	Rs.4.00	500	12-15
(ii) Severely malnourished children (6 months-72 months)	Rs.6.00	800	20-25
(iii) Pregnant women and lactating mothers	Rs.5.00	600	18-20

The Food and Nutrition Board (FNB) through its 43 field extension units also provides wide range of Nutrition Education and Training programmes with the objective of overcoming the difficult barrier of ignorance, prejudice and superstition.

Besides the ICDS programme and educational programmes by FNB, Government is implementing a number of other schemes throughout the country, which directly or indirectly affect the nutritional status of children. Some of these programmes include:

- Reproductive and Child Health Programme and National Iodine Deficiency Disease Control programme under the National Rural Health Mission (NRHM) of Ministry Of Health and Family Welfare,
- Mid-Day meal programme of Department of Elementary Education and Literacy,
- Nutrition Programme for Adolescent Girls and Kishori Shakti Yojna of Ministry Of Women and Child Development,
- Availability of essential food items at subsidized cost through Targeted Public Distribution System and Antodaya Anna Yojna by Department of Food and Consumer affairs; etc.

**Declaring Biligiri Rangaswamy Temple Wildlife Sanctuary as a  
Tiger Reserve**

\*434. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Karnataka Government's proposal for declaring Biligiri Rangaswamy Temple Wildlife Sanctuary as a Tiger Reserve under the Project Tiger Scheme has been pending with the Central Government since March, 2005;

(b) whether the necessary details relating thereto had been sent to the Central Government in September, 2008; and

(c) if so, the present status of the proposal and by when it is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The earlier proposal received from the State (Karnataka) in this regard was not considered since declaration of new tiger reserves was not viewed favourably in the 38th meeting of the Steering Committee of Project Tiger held on 12.4.2005.

(b) and (c) Subsequently, based on a proposal received in this regard in December, 2008, the State has been advised to provide the ecological/landscape parameters, apart from the statutory imperatives vis-a-vis the provisions of the Wildlife (Protection) Act, 1972, for needful action from the National Tiger Conservation Authority. The response from the State is awaited.

#### **Supply of KG D-6 gas to steel industry**

\*435. SHRI VIRENDRA BHATIA:

SHRI NAND KISHORE YADAV:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has taken any decision to supply KG D-6 gas to steel industry;

(b) if so, the details thereof;

(c) whether it would be in accordance with the Gas Utilization Policy and the decision of the Empowered Group of Ministers (EGOM);

(d) whether the supply of gas to steel industry would be given preference over additional allocation to existing power plants operating at lower Plant Load Factors; and

(e) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (e) The Empowered Group of Ministers (EGoM) constituted to decide issues pertaining to pricing and commercial utilization of gas under the New Exploration Licensing Policy (NELP) 'decided that MOP&NG should be authorized to take decisions regarding supply of unutilized quantity of natural gas including from the City Gas Distribution (CGD) sector. However, while making such allocations, to avoid any legal complications, priority should be accorded to gas based steel plants which had been given APM gas allocation earlier but are not getting gas supply in accordance with the commitments made. Allocations should also be made to the existing gas power plants and to other power plants including captive power plants depending upon the availability of the unutilized gas.'

Accordingly, on the recommendation of Ministry of Steel, 3.75 million metric standard cubic meters per day (mmscmd) natural gas has been allocated from KG D6 field to existing gas-based steel plants, so as to partially meet their requirement. Further, the unutilized quantity, available because of low offtake by some priority sector customers, is being supplied on fallback